GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:495 ANSWERED ON:24.02.2011 DISINVESTMENT OF PSU'S Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is considering to disinvest its share of certain Public Sector Undertakings; and
- (b) If so, the details thereof, PSU-wise?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES(SHRI A. SAI PRATHAP)

- (a): Yes, Madam.
- (b): The Government have given approval for disinvestment in the following Central Public Sector Undertakings:-
- (i) Oil and Natural Gas Corporation Ltd:- 5% paid-up equity capital of the Company out of Government shareholding through a Further Public Offer.
- (ii) Steel Authority of India Ltd:- 5% paid-up equity capital of the Company in conjunction with issue of fresh equity of equal size by the Company through a Further Public Offer.
- (iii) Power Finance Corporation Ltd:- 5% paid up equity capital of the Company in conjunction with issue of fresh equity of 15% paid-up capital by the Company through a Further Public Offer.
- (iv) Hindustan Copper Ltd: 10% paid-up equity capital of the Company in conjunction with issue of fresh equity of equal size by the Company through a Further Public Offer.